

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/55/ (IB)/2017
NAME OF THE PETITIONER(S) : CHEMCROWN EXPORTS LTD
NAME OF THE RESPONDENT(S) : ZARAAS SHOES PVT LTD
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S. SOUNDARARAJAN. Counsel for
operational creditor. K. Anantha Padmanabha Swamy

ORDER

Counsel for petitioner present. No representation on behalf of respondents. Counsel for petitioner stated that notice has been sent to the respondent but it was returned with endorsement "left". Counsel for petitioner is directed to send notice afresh to the respondents to the correct address. The Registry is also directed to send notice to the respondent. Time extended at request. Put up on 18.07.2017 at 2.30 P.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)